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West Bengal Appropriation (No. 2) Act, 1951 11 of 1951

[31 March 1951]

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West Bengal Appropriation (No. 2) Act, 1951 11 of 1951

[31 March 1951]

PREAMBLE

An Act to authorise payment and appropriation, of certain further sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty-first day of March, 1951. Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty-first day of March, 1951;

It is hereby enacted as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, dated the 26th March, 1951, Part IV, page 635; for proceedings of the West Bengal Legislative' Assembly, see the Proceedings of the meeting of the West Bengal Legislative Assembly, held on the 28th March, 1951.

1. Short title :-

This Act may be called the West Bengal Appropriation (No. 2) Act, 1951.

2. Issue of Rs.2,40, 36,000 out of the Consolidated Fund of West Bengal for the year 1950-51 :-

From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of Rupees two crores forty lakhs and thirty-six thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1951, in respect of the services specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1951.

SCHEDULE 1 SCHEDULE

SCHEDULE

1 Grant No.	2 Services and purposes.	3 Sums not exceeding		
				Rs.
3	8-State Excise Duties	1,92,000		1,92,000
4	9-Stamps	87,000		87,000
11	22-Interest on Debt and other obligations.		9,92,000	9,92,000
14	27-Administration of Justice	4,45,000		4,45,000
15	28-Jails and Convict Settlements	10,77,000		10,77,000
19	37-Education	13,30,000		13,30,000
26	43-Industries-Fisheries	82,000		82,000
29	50-Civil Works	10,05,000		10,05,000
	81-Capital account of Civil Works outside the Revenue Account.	29,30,000		29,30,000
	Total-Grant No. 29	39,35,000		39,35,000
30	54-Famine	5,19,000		5,19,000
31	55-Superannuation	13.23.000		13.23.000

-	allowances and pensions.	,,		,,
	55A-Commutation of Pensions financed from Ordinary Revenues.	1,90,000		1,90,000
	Total-Grant No. 31	15,13,000		15,13,000
32	56-Stationery and Printing	4,11,000		4,11,000
33	57-Miscellaneous- Miscellaneous		1,54,000	1,54,000
34	22-Interest on Debt and other obligations- Expenditure on displaced persons.		50,000	50,000
	57-Miscellaneous- Expenditure on displaced persons.		1,000	1,000
	Total-Grant No. 34		51,000	51,000
35	63-Extraordinary charges in India	92,48,000		92,48,000
40	Interest-free Advances	14,21,000		14,21,000
41	Loans and Advances bearing interest	25,79,000		25,79,000
	Grand Total	2,28,39,000	11,97,000	2,40,36,000